

ITEM NO.118

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

AATEEQ AHMAD

Respondent(s)

IA No. 8831/2019 - EXEMPTION FROM FILING O.T.

Date : 08-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ALOK ARADHE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :Mr. Ajay Kumar Mishra, Sr. Adv., Advocate General
Mr. Garvesh Kabra, AOR
Mr. Ankur Agnihotri, Adv.

For Respondent(s) :Mr. Lav Kumar Agrawal, Adv.
Mrs. Usha Garg, Adv.
Mrs. Gitanjali Gupta, Adv.
Mr. Rajender Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. In view of letter circulated by learned counsel for the appellant(s) seeking adjournment on the ground of non-availability of the counsel, the matters stand adjourned by four weeks.

2. List after four weeks.

(KAPIL TANDON)
COURT MASTER (SH)

(MANOJ KUMAR)
BRANCH OFFICER